

Annexure-2

Filing under clause(d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) regulation,2016

M/s. Konaseema Gas Power Limited; Date of commencement of liquidation: 20.02.2020 ; List of stakeholders as

| Sl No | Name of Creditors | Identification No. | Details of the claim received | | Details of claim admitted | | | Amount of contingent claim | |
|--------------|---------------------------------|--------------------|-------------------------------|----------------|---------------------------|-----------------|----------------------------|----------------------------|--|
| | | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by gurantee | | % share in total amount of claims admitted |
| 1 | Orissa Power Consortium Limited | | 20-03-2020 | 59,392,037.00 | 0.00 | Unsecured | - | - | - |
| Total | | | | 59,392,037.00 | | | | | |

Name of the corporate debtor:
 on: 18.06.2021

| Amount of any mutual dues,that may be set off | Amount of claim rejected | Amount of claim under verification | Remarks,if any |
|---|--------------------------|------------------------------------|----------------|
| - | 59,392,037.00 | - | |
| | 59,392,037.00 | | |